

(b) if so, what steps are being taken to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) A Task Force has been constituted under the Chairmanship of Secretary, Department of Science and Technology to initiate follow-up action on recommendations of the Science Congress. The Government has accorded high priority for the development of alternative sources of energy. The Department of Science and Technology is already implementing a coordinated R&D programme in this area and this programme is being further expanded.

Difference between Proposed Draft of Sixth Five Year Plan and one prepared by Janata Government

453. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of PLANNING be pleased to state:

(a) in what respect is the present 6th Plan outline basically different from the one prepared by Janata Government when the projected rate of growth is marginally different *viz.* 5% in place of 4.7% in the earlier one; and

(b) what prevented stipulation of a higher growth rate in industrial production when the Prime Minister called for "Setting the sights high"?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) The Planning Commission has tentatively fixed the target for growth of national income during 1980-81 to 1984-85 at 5 per cent per annum. While formulating the Plan, possibilities of stepping up the growth rate to a higher percentage will also be explored. Considering the severity of the resource constraint and the deterioration in the balance of payments outlook, the realisation of even a 5 per cent growth rate will represent no

small achievement. The new Plan will lay strong emphasis on accelerating the rate of growth of agricultural production and on generation of employment opportunities in rural areas in the framework of an integrated programme for rural development. At the same time, consistent with the emphasis on self reliance and accelerated growth, greater attention will also be paid to securing faster growth of industrial production and of exports. The concept of rolling plan has been given up and the new plan will have a fixed five year horizon.

(b) While formulating the new five year plan, every effort will be made to fix the target for industrial growth rate as high as possible subject to its consistency with the target for the overall rate of growth of the economy and availability of resources.

Report of the Committee on Transport Policy and Coordination

454. **PROF. NARAIN CHAND PARASHAR:**
SHRI R. K. MHALGI:

Will the Minister of PLANNING be pleased to state:

(a) whether the Committee on Transport Policy and coordination set up by the Planning Commission has since submitted its report;

(b) if so, the main contents of the report and the action taken by the Government on this report;

(c) the date on which Government received the report of the Committee; and

(d) the names of the members of the Committee alongwith any changes in its constitution since its inception?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) Yes, Sir. The National Transport Policy Committee has submitted its Report.

(b) Copies of the Report have been placed in the Library of the Parliament for reference. The recommenda-

tions of the Committee are under examination by the Government.

(c) The main Report, which was signed by one of the members, subject to a Dissent Note to follow, was received by the Government on 29th March, 1980, the Dissent Note was received on 28th April, 1980 and the Note of Comments and majority members, was received on 8th May, 1980.

(d) In the original notification the composition of the committee was shown as follows:

Shri P. D. Pande	Chairman
Air Chief Marshal P. C. Lal	Member
Shri G. P. Warriar	Member
Dr. F. P. Antia	Member
Dr. M. Q. Dalvi	Member
Adviser (Transport), Planning Commission	Member-Secretary

There was also provision in the notification for co-opting upto a maximum of 3 members. When the Committee was due to start its work no Adviser (Transport) was in position and the work of Adviser (Transport) was being looked after by Shri S. P. Bagla, Joint Secretary in the Planning Commission. It was, therefore, decided that Shri S. P. Bagla may be nominated as a Member-Secretary of the Committee and the Adviser (Transport) when in position could be co-opted by the Committee as a Member. Accordingly, Dr. V. G. Bhatia after his appointment as Adviser (Transport) in the Planning Commission was co-opted as a Member of the Committee in November 1978. He ceased to be a Member of the Committee on relinquishing charge of this post in October 1979.

Legislation to confer Natural Citizenship on Refugees from erstwhile East Pakistan

455. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have formulated any legisla-

tion to confer natural citizenship on the refugees from erstwhile East Pakistan; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Grant of citizenship is governed by the Citizenship Act, 1955 and the rules made thereunder. There is thus no proposal for formulation of any fresh legislation on the subject.

Persons arrested on Foreign Nationals Agitation

456. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state the number of persons who have so far been arrested in connection with the foreign national's agitation in the country particularly in Assam and Manipur and the action Government have taken for their release?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Information is being collected and will be placed on the Table of the House.

Scheme for Special Assistance to Scheduled Castes

457. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a scheme for special assistance for the Scheduled Castes has been evolved by the Centre costing nearly Rs. 100 crores; and

(b) what special measures are proposed to be taken to see that full benefits of the scheme reach the beneficiaries promptly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Special Central Assistance for Scheduled Castes has been approved by Government of India. The provision for 1980-81 is Rs. 100